of the US President and British Prime Minister were in line with our policy.

Senior Posts lying vacant in the Chief Labour Commissioner's Office

- 545. SHRI EYED AHMAD HASH-MI: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to
- (a) whether it is a fact that a number of senior posts in the Chief Labour Commissioner's Office are lying vacant for the last several montns;
- (b) whether it is a fact that the work of enforcement of labour laws and the settlement of disputes is affected due to inadequate strength of officers; and
- (c) if so, what steps Government propose to take in this regard?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR RAVINDRA VARMA): (a) to (c) Six senior posts in different grades are lying vacant in Chief Labourl Commissioner's the Organisation for some time past. Work has been distributed amongst other officers to avoid any dislocation. Action has already been taken for convening a meeting of the Departmental Promotion Committee under the chairmanship of a member of the Union Public Service Commission for filling up these posts.

Opening of a Post Office in Shastri Niketan

546. SHRI SYED AHMAD HASH-MI: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether it is a fact that Government have decided to open a post office in Shastri Niketan (N. W. Moti Bagh);
- (b) whether any building has been acquired for the purpose; and
- (c) if so, by when the post office is likely to start functioning?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKH-DEO SAI): (a) Yes Sir.

- (b) No, Sir.
- (c) The post office will be opened as soon as suitable building is avail able

Postal facilities in rural areas

547. SHRI PRASENJIT BARMAN: SHRI JAHARLAL BANER-JEE: SHRIMATI PRATIMA BOSE: SHRI AHMAD HOSSAIN MONDAL;

Will the Minister of COMMUNI-CATIONS be pleased to state:

- (a) what is the number of villages where mobile post office facilities are likely to be extended during 1978-79;
- (b) what is the number of villages where postal facilities are proposed to be extended during the same period; and
- (c) by when Government propose to cover all the villages?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEO SAI): (a) and (b) It is tentatively proposed to extend the following postal facilities in the rural areas of the country during 1978-79:

- (i) Opening of new post offices 5,000
- (ii) Installation of letter boxes 50,000
- (iii) Provision rf postal counter faci lities to villages through mobile 10,000 post offices
- (c) The time by which all villages will be covered with independent post offices cannot be stated. Post Offices in rural areas are opened subject to the fulfilment of norms based on population to be served, distance from nearest existing post office permissible limit of loss and minimum guranteed

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income. Other postal facilities to villages through Mobile Post Offices and installation of letter boxes are being provided in a phased manner.

Public Call Offices

548. SHRI PRASENJIT BARMAN: SHRI JAHARLAL BANER-JEE: SHRIMATI PRATIMA BOSE: SHRI AHMAD HOSSAIN MONDAL:

Will the Minister of COMMUNI-CATIONS be pleased to state:

- (a) whether there is any proposal under Government's consideration to provide telephone public call offices at places having a population of 5,000 Or more; and
- (b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICA TIONS (SHRI NARHARI PRASAD SUKHDEO SAI): (a) Yes Sir. Places with population of 5.000 or more have already been included in the Government policy liberalised in August, 1977 for provision of telephone facility even on loss basis, without any condition of minimum revenue.^

'(b) These are a total of 1961 such places in the country as per 1971 Census Report. Telephone facility at such places will be provided according to a phased programme in the coming 5 years.

कर्मकारों, नियोजकों तथा सरकार के त्रिपक्षीय सम्मेलन की सिकारिणें

549. श्रीमती विद्यावती चतुर्वेदी : क्या संसदीय कार्य तथा श्रम् मंत्री यह बताने की कुपा करेंगे कि :

(क) क्या कर्मकारों, नियोजकों तथा सरकार के प्रतिनिधियों के त्रिपक्षीय सम्मेलन की सिफारिश सरकार को प्राप्त हो गई हैं; श्रौर

(ख) यदि नहीं, तो कब सक इनके प्राप्त हो जाने की संभावना है ?

Recommendations of the Tripartite Conference of workers, employers and Government

549. SMT. VIDYAWATI CHATUR-VEDI: Will the Minister of PARLIA-METARY AFFAIRS AND LABOUR be pleased to state:

- (a) whether Government have received the recommendations of the tripartite conference of the representatives of the workers, employers and Government; and
- (bl if not, by when it is Hkely to be received?]

संसदीय कार्य तथा श्रम मंत्री (श्री रवीन्द्र वर्ता):(क) ग्रीर(ख) भारत सरकार के संकल्प संख्या एस-61011/3/77-डी० 1(5) तारीख 18 जुलाई, 1977 द्वारा स्थापित व्यापक शौद्योगिक संम्यन्ध कानून ग्रीर भारतीय श्रम सम्मेलन के गठन सम्बन्धी विपक्षीय समिति ने 21 सितम्बर, 1977 को ग्रपनी रिपोर्ट प्रस्तुत की । रिपोर्ट की प्रतियां संसद् के पुस्तकालय में उपलब्ध हैं।

t[THE MINISTER OF PARLIA-MENTARY AFFAIRS AND LABOUR (SHRI RAVDSiDRA VARMA): (a) and (b) The Tripartite Committee on Comprehensive Industrial Relations Law and Composition of Indian Labour Conference, set up by Government of India by its Resolution No. S. 61011/3/77/DKA) dated the 13th July, 1977, adopted its Report on the 21st September, 1977. Copies of the Repprt are available in Parliament Library.]

f[] English translation.